NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 84(MAH)/2015 CA No. 34/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: Mr. Arjundas Alreja

V/s.

M/s. Golden Sill & Shelter Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	M.S. BHARDWAJ Smi V.P. VERMA	Advocations for Regitorin	Opinion of
2	Aniketh Nair etw Apeksha Anin ilb Muetofa Moliwala	Advocate for Proposed lesp for ordert No-10	Julan
ì	Yashodler Divet [5 m/s D Evela 26 for Permlands 1,25	11/	there

ORDER

CA No. 34/2016 in CP No.84/397-398/CLB/MB/MAH/2016

- **1.** The Learned Representatives of both the sides are present.
- 2. The Petitioner has complied with the terms of the Order dated 05.01.2017 and through an Affidavit affirmed the service of notices to the parties as also publication in the newspaper.

- 3. In respect of CA No. 34/2016 i.e. impleadment of certain parties, a copy has been served to R10, seeking time to file Reply. Time is granted to file reply on or before 08.03.2016 with a copy in advance to the other side.
- 4. Likewise after the service of the notice to R5 the Learned Representative has filed the Letter of Authority and also directed to file reply, if any, needless to mention with a copy in advance to the other side.
- 5. The matter is now enlisted on **10.03.2017**. Date is duly communicated to both the sides.

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

22nd February, 2017.

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